

15.11.88/

Hon. B.S. Misra- AM  
Hon. G.S. Sharma-JM

In this petition under section 19 of the Administrative Tribunals Act no. XIII of 1985, the applicant alleges himself to be a member of U.P. Forest Services. He is not yet a member of All India Services and Shri Z.K. Hasen, brief holder of Sri R.K. Jain, learned counsel for the applicant is present before us and states that he has been instructed by the petitioner not to press this petition as the same is not maintainable ~~xxx~~ before this Tribunal. 15

We have considered over the matter and are of the opinion that the petition is not maintainable. The petition is dismissed as not pressed.

J.M.

B.M.

A.M.

Issue  
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